

for being declared' fit. As the Vidya-agar University has not yet fulfilled all the prescribed conditions it has not been declared fit for assistance under 'Section 12-B of the UGC Act.

Surplus teachers in Kendriya Vidyalaya Sangathan

980. SHRI ASHWANI KUMAR;

SHRI ASHOK NATH

VERMA;

- - DR. R. K. PODDAR;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;;

(a) the category and Vidyalaya-wise details of teachers of Kendriya Vidyalaya Sangathan who have been rendered surplus as per revised sanction of staff-strength issued in June-July, 1989, for the current academic session and what is the justification therefor;

(b) what is the procedure prescribed for adjusting them in the region they are presently posted in; ---

—(c) whether a teacher rendered surplus, can be adjusted against a vacancy of another category: if so, for how long; and

(d) whether all India Kendriya Vidyalaya Teachers Association' has represented against it; if so, what is the reaction of the Sangathan thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Only 89 yoga teachers have been rendered surplus. No other category of teachers has been rendered surplus in Kendriya Vidyalaya Sangathan as a whole. These yoga teachers have been rendered surplus as per the revised policy of teaching' of yoga in Kendriya Vidya-

• yalayas by appointment of full time yoga teachers in larger schools and part-time teachers in smaller schools.- Requirement of Yoga teachers for schools is now determined according to teaching load.

(b) There is on proposal to retrain these yoga teachers; 95 yoga teachers who had been sponsored by Kendriya Vidyalaya Sangathan would be completing B.P.Ed. Degree course of Jivaji University, Gwalior during the current year. They would be offered the post of Physical Education Teachers for which there is a requirement. Adjustment of the remaining surplus yoga teachers, if any, would be done locally on cluster basis.

In respect of other categories, there may be cases of teachers rendered surplus to the requirement of a particular Kendriya Vidyalaya. Such teachers are adjusted in another Vidyalaya of the same region.

(c) Normally this is *not* done.

(d) The All India Kendriya Vidyalaya Teachers Association in its representation dated 28-6-1989 have represented that subject teachers have been rendered surplus on account of sanction of posts of Yoga teachers and Physical Education Teachers. Since Yoga and Physical Education are to be taught as separate disciplines, separate teachers have been provided for yoga and Physical Education on the staff strength of a Vidyalaya. However, this has not rendered subject teachers surplus to the requirement of Kendriya Vidyalaya Sangathan as a

whole

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U.S. President's talk with the Prime Minister on indo-Pak talks

981. SHRI KAPIL VERMA;'

... SHRIMATI VEENA VERMA KUMARI SAYEEDA KHATTUN;

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government has seen the New York Times report that President Bush had in a telephone talk with Prime Minister Rajiv, Gandhi, last